

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 380**  
**TO BE ANSWERED ON JULY 24, 2023**  
**PM SVANIDHI SCHEME**

**NO. 380. DR. SANTANU SEN:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether Government has data on the number of street vendors who have availed the PM SVANidhi scheme since its launch, if so, the State-wise and gender-wise details thereof;
- (b) the total amount of credit allocated and disbursed under the PM SVANidhi scheme since its inception, the details thereof;
- (c) whether Government can provide information on the survival rate of the businesses that have received loans, and the measures being taken to support their sustainability beyond the initial loan period, the details thereof; and
- (d) if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI KAUSHAL KISHORE)**

- (a) Yes Sir. As on July 13, 2023, 38,30,076 number of beneficiaries have availed loans under PM SVANidhi scheme. The State and gender-wise beneficiary details are at Annexure-I.
- (b) PM SVANidhi is a Central Sector Scheme. Under the scheme loan amount is disbursed by banks directly into the accounts of the beneficiaries. As on July 13, 2023, 50.17 lakh loans, amounting to Rs. 6,880.2 Cr. has been disbursed to 38,30,076 street vendors under the scheme.
- (c) & (d) The scheme is facilitating PM SVANidhi beneficiaries, for adoption of digital payments, building safety net of welfare schemes for street vendor families, and also onboarding them on e-commerce platforms for sustainability of their businesses. However, no data is being maintained for survival rate of businesses.

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**ANNEXURE-I REFERRED TO IN REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 380 TO BE ANSWERED ON JULY 24, 2023.**

**STATEMENT SHOWING STATE AND GENDER-WISE NUMBER OF BENEFICIARIES UNDER PM SVANIDHI SCHEME**

S. No.	Name of State /UT	Number of Street Vendor Beneficiaries			
		Male	Female	Transgender	Total
1	Andaman & Nicobar Islands	283	208	-	491
2	Andhra Pradesh	59,522	1,40,350	29	1,99,901
3	Arunachal Pradesh	921	2,684	-	3,605
4	Assam	38,806	34,057	7	72,870
5	Bihar	39,165	14,842	-	54,007
6	Chandigarh	3,455	650	3	4,108
7	Chhattisgarh	28,264	24,057	4	52,325
8	Daman & Diu & Dadra & Nagar Haveli	1,131	538	-	1,669
9	Delhi	56,624	21,198	-	77,822
10	Goa	694	651	-	1,345
11	Gujarat	1,70,017	1,28,787	5	2,98,809
12	Haryana	39,228	6,845	-	46,073
13	Himachal Pradesh	3,121	829	-	3,950
14	Jammu & Kashmir	14,614	574	-	15,188
15	Jharkhand	22,800	10,594	2	33,396
16	Karnataka	97,787	99,181	15	1,96,983
17	Kerala	9,444	2,280	-	11,724
18	Ladakh	111	215	-	326
19	Madhya Pradesh	3,78,245	1,78,321	5	5,56,571
20	Maharashtra	2,37,923	1,70,557	26	4,08,506
21	Manipur	531	8,285	-	8,816
22	Meghalaya	357	1,192	1	1,550
23	Mizoram	43	514	-	557
24	Nagaland	207	1,531	-	1,738
25	Odisha	30,894	6,963	3	37,860
26	Puducherry	1,129	981	-	2,110
27	Punjab	39,481	14,895	1	54,377
28	Rajasthan	55,295	16,159	-	71,454
29	Sikkim	31	62	-	93
30	Tamil Nadu	67,575	1,18,644	80	1,86,299
31	Telangana	1,23,172	2,35,164	41	3,58,377
32	Tripura	3,166	428	-	3,594
33	Uttar Pradesh	6,93,289	3,26,558	8	10,19,855
34	Uttarakhand	13,102	2,554	-	15,656
35	West Bengal	19,964	8,107	-	28,071
<b>Total</b>		<b>22,50,391</b>	<b>15,79,455</b>	<b>230</b>	<b>38,30,076</b>